

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 1614/97

DATE OF ORDER : 13-07-1998

Between :-

T.C. Narayana

... Applicant

And

1. The General Manager,
SC Rlys, Sec'bad.
2. The Chief Personnel Officer,
S.C.Railway, Sec'bad.
3. The Chief Commercial Superintendent,
SC Rlys, Sec'bad.
4. The Sr.Divisional Personnel Officer,
SC Rlys, Guntakal Division, Guntakal,
Ananthapur District.
5. The Divisional Railway Manager,
S.C.Rlys, Guntakal Division,
Guntakal, Ananthapur District

... Respondents

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Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents : Shri N.R.Devaraj, Sr.CGSC

CORAM:

THE HON'SLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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... 2.

for consideration, it is directed that his screening, be arranged within 120 days from this day, a suitable decision taken with regard to absorption, and have it conveyed to the applicant within 30 days thereafter.

4. The applicant shall have the liberty to agitate his grievance, if so advised, in case he happens to be aggrieved by the same.
5. It is understood that the applicant is still being engaged intermittently whenever work is available on the strength of the interim order passed on 29-12-1997. The arrangement should continue until a final decision is taken and communicated and action as indicated in para-3 above is completed.
6. Thus the OA is disposed of. No costs.

मानित गति
CERTIFIED TO BE TRUE COPY

11/16/20

मानित गति
COURT OFFICER
मानित गति
Central Administrative Tribunal
हैदराबाद अधिकार
HYDERABAD OFFICE

Case:- Implementation Petition

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL: HYDERABAD BENCH
AT: HYDERABAD

M.A.NO. OF 1999

IN
O.A.NO. 1614 OF 97

BETWEEN:

T.C. Narayana ... APPLICANT

A N D

The General Manager,
S.C.Railway, Secun-
derabad and others ... RESPONDENTS



IMPLEMENTATION PETITION

PETITION FILED UNDER RULE 8(3)
OF CAT (PROC.) RULES, 1987.

*Rao/26.10.99
Parvathi
Prasad*

FILED FOR: APPLICANT

FILED ON: 28.10.1999.

FILED BY:

SANKA RAMA KRISHNA RAO,
K. PARVATHI & P.G.S.PRASAD,
Advocates, 1-8-549/C, IIInd Floor,
Chikkadpally, Hyderabad-20

COUNSELLS FOR THE APPLICANT

*Law and G books
G
23/10*